

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.4621/2014

New Delhi, this the 25th day of May, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Anita Kumar Sihmar, 35 years  
W/o Sh. D.K. Jangala  
R/o 22, Pradhan Niwas  
Khera Kalan, Delhi -110082. ... Applicant  
(By Advocate : Mr. Naresh K.Daksh)

**Versus**

1. Delhi Subordinate Service Selection Board  
Though its controller or examination  
Govt.of NCT of Delhi  
FC-18, Institutional Area  
Karkardooma Delhi-110092.
2. Govt. of NCT of Delhi  
Delhi Secretariat, I.P.Estate  
New Delhi -110002. .... Respondents

(By Advocate: Ms. Sangita Rai)

**ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A)**

Vide order dated 23.12.2014, the Tribunal had granted Interim order permitting the applicant provisionally to take examination scheduled to be held on 28.12.20014. However, it was directed that the result of the same may not be declared without leave of this Court. Learned counsel for the respondents

has produced the result of the applicant in a sealed cover, whereby they have filed the marks obtained by the applicant Ms. Anita Kumari under the General Category against post code No.13/13, i.e., 69.50 marks as well as the cut off marks for post code-13/13. Annexure -2 filed by the respondents indicates that the revised Cut off marks for TGT (S.SC) for the post code No.13/13 under UR category 96.75; Cut off mark for the OBC category : 89.50; SC category 81.50; and under ST category : 62.50.

Parties agree that according to the document filed by the respondents the applicant Ms.Anita Kumari has neither qualified under the UR category nor SC category. The OA is, therefore, dismissed as having become infructuous. Registry is directed to return the mark sheet / cut off mark in sealed cover to respondents' counsel.

**(Dr. Brahm Avtar Agrawal)**  
**Member (J)**

**(P.K. Basu)**  
**Member A)**

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